Title: Announcement regarding rescheduling of financial business and moving of Cut Motions.

MADAM SPEAKER: Hon. Members, due to rescheduling of the Financial Business, the House would now take up combined discussion on the Government Resolution seeking approval of the recommendations made by the Railway Convention Committee; further discussion on the Budget (Railways) for 2011-2012; and the Supplementary Demands for Grants (Railways) for 2010-2011; and also the discussion and voting on the Demands for Grants (Railways) for 2011-2012.

Although, Rule 331G of the Rules of Procedure has been suspended to facilitate passing of the Demands for Grants without being referred to the concerned Departmentally Related Standing Committees, the Committees may, however, examine the Demands for Grants of the concerned Ministries and make reports thereon.

Hon. Members present in the House whose cut motions to the Demands for Grants in respect of the Budget (Railways) for the year 2011-2012 have been circulated may, if they desire to move their cut motions, send slips to the Table within 15 minutes indicating the serial numbers of the cut motions they would like to move. Only those cut motions, slips in respect of which are received at the Table within the stipulated time, will be treated as moved.

A list showing the serial numbers of cut motions treated as moved will be put up on the Notice Board shortly thereafter. In case any Member finds any discrepancy in the list, he may kindly bring it to the notice of the Officer at the Table immediately.